

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

**CP (IB) No. 227/9/HDB/2022**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

Sushmitha Enterprises

**... Operational Creditor**

Vs

M/s. Kanakadurga Infrastructure Pvt Ltd

**... Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. PCS Ms. K Devangi for the Operational Creditor present. No representation for the Corporate Debtor. Counter of the Corporate Debtor is filed on 20.09.2022. However, the Ld. PCS for the Operational Creditor states that she has not been served with a copy. Hence, the Corporate Debtor is directed to serve a copy of the counter within one week and file compliances before this Adjudicating Authority.

List the matter for hearing on 03.11.2022

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**